

(For Judgment)

S U P R E M E C O U R T O F I N D I A

Civil Appeal No. 2390 of 2002

Vithalbhai Pvt. Ltd.

... Appellant(s)

vs.

Union Bank of India

... Respondent(s)

Date: 11/03/2005 This matter was called on for pronouncement of
Judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)

Mr. Ramesh Singh, Adv.

Ms. Bela Maheshwari, Adv.

Mr. Dipesh Aneja, Adv.

Mr. P L Khaitan, Adv.

for M/s. O P Khaitan & Co., Adv.

For Respondent (s)

Mr. Hemant Chaudhri, Adv.

Mr. Sanjeev Malhotra, Adv.

RECORD OF PROCEEDINGS

Hon'ble the Chief Justice pronounced the judgment
of the Court.

(D.P. WALIA)

(RADHA R. BHATIA)

COURT MASTER

COURT MASTER

(Reportable Judgment is placed on the file)